

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:1517  
ANSWERED ON:13.12.2013  
OIL AND GAS BLOCKS ALLOCATED UNDER NELP  
Ram Shri Purnmasi

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the details of oil and gas blocks identified and allocated by the Government under the New Exploration Licensing Policy during the last three years and the current year, company-wise;
- (b) the details of the blocks where production has already commenced along with the details of blocks where production is likely to be started in near future, block-wise;
- (c) the terms and conditions in regard to the share of profit between the companies and the Government; and
- (d) the details regarding distribution of profit earned by sale of oil and natural gas of Krishna-Godavari basin between the allottee companies and the Government?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRIMATI PANABAANKA LAKSHMI)

(a) During that last three years and the current year (2010-11 to 2013-14, till date), the eighth and ninth bidding rounds of New Exploration Licensing Policy (NELP), viz. NELP-VIII and NELP-IX took place. In case of NELP-VM, a total of 70 exploration blocks were offered and the production Sharing Contracts (PSCs) were signed for 32 blocks in 2010-11. Similarly, a total of 34 exploration blocks were offered under NELP -IX round of which the PSCs for 19 blocks were signed during 2011-12 and 2012-13. The company-wise details of blocks awarded under NELP-VIII and NELP-IX bidding rounds are given in Annexure-I.

(b) The blocks awarded under NELP -VIII and IX are under initial stages of exploration and no oil/gas discovery has been made so far in these blocks. Hence, there is currently no commercial oil/gas production in the awarded blocks. The production in future will depend on the exploration success in these blocks.

(c) The share of Profit Petroleum between the contractors and the Government in the awarded blocks are governed by the provisions laid down in the respective PSCs.

(d) Under the PSC regime, oil and gas are being produced from Ravva Field, operated by M/s Cairn India Limited and D1, D3 and MA fields in KG-DWN-98/3 (KG- D6) block, operated by M/s RIL in Krishna- Godavari off shore basin. As per the Annual Audited Accounts till 2012-13, the details of Profit Petroleum shared between the Government and the Contractors are as under;

(In US \$ Million)  
KG-DWN-98/3 (KG-D6) Ravva  
Govt share of Profit Petroleum 103.26    6168.91  
Contractors` share of    929.32    5015.43  
Profit Petroleum